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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 08/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Abeezan Fenzullebhai a/w Shaker Pundhan and Aashwin Chivale i/b HSA Advocates for Respondent No. 1 to 4	Advocates	
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	Joseph Kodanthara - Counsel Eric Correia Akash Rebello Atul Desai Kanyika Shah i/b Kanga & Company Advocate ORDER for Petitioner	Advocate	
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TCP 08/111/NCLT/MB/MAH/2012

List this matter on 27.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)